IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

41 **IA(IBC)(LIQ.)/17(MB)2024**
IN C.P. (IB)/814(MB)2021

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2024**

NAME OF THE PARTIES: Suzlon Gujarat Wind Park Limited
Vs
Sri Maruti Wind Park India Private Limited

SECTION: 9,33(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. Mr. Prakhar Tandan, Ld. Counsel for the Applicant present.
2. On the request of the counsel for the RP, list this smatter for further hearing on **13.05.2024.**

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR